

(b) if so, whether the allocations have been sanctioned on the basis of time bound comprehensive proposals;

(c) if so, details thereof; and

(d) if not, whether Government propose to consider taking due steps in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b). Yes, Sir.

(c) **Environment** : The major time bound, comprehensive proposal covering the North Eastern States include : Eco-development programmes; Environmental education/Preparation of status reports and inventory of flora and fauna; Environmental research and development projects; etc. The individual projects have been identified for location specific R and D requirements. Demonstration, field experiments and extension projects have been initiated.

Forests and Wildlife : In the Seventh Plan a forward looking approach by taking up new schemes and avoiding the spill-over of large number of schemes to a minimum level has been adopted. Regrouping of small schemes has been done to launch on major afforestation efforts including Social Forestry, Production Forestry and Farm Forestry. Forestry Research and Education, Training, Forest Conservation and Development, Protection, Wildlife Preservation, Development of Parks and Sanctuaries and Beneficiary Oriented Forestry Schemes have all been taken up for implementation in the North Eastern States. These programmes would also help in solving the issues relating to shifting cultivation in this area and rehabilitation of the population. The details of the financial allocations are given in the enclosed statement.

(d) Does not arise.

Statement

Statement showing financial allocations to the North-Eastern Council States and Union Territories on North-Eastern Region during Seventh Five Year Plan for the development of Environment and Forests

| Sl. No. | State/UT | Financial allocations made during 1985-90 for the development of environment and forests. |
|-----------------------------------|-------------------|---|
| (A) States | | |
| 1. | Assam | 7150.00 |
| 2. | Manipur | 1497.00 |
| 3. | Meghalaya | 2920.00 |
| 4. | Nagaland | 1805.00 |
| 5. | Tripura | 1555.00 |
| (B) Union Territories | | |
| 6. | Arunachal Pradesh | 3008.00 |
| 7. | Mizoram | 1505.00 |
| (C) North-Eastern Council | | 892.94 |
| Total North Eastern Region | | 20332.94 |

In addition, financial assistance would also be made available under various Centrally sponsored schemas on year to year basis depending upon the State/UT Proposals.

Physical Verification of Achievements Reported by States in Respect of 20-Point Programme

551. SHRI N. TOMBI SINGH : Will the Minister OF PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Government have adopted devices for physical verification of the achievements reported by the various State Governments in respect of 20-Point Programme;

(b) if so, details thereof;

(c) if not, whether Government are aware of the complaints from backward and interior districts all over the country that most of the achievement figures are bureaucratic exercises without corresponding material benefit; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHARY) : (a) and (b). No specific devices have been adopted by different Ministries/Departments of the Government of India for physical verification of achievement reported by States/U. Ts. However, officers of the concerned Central Ministries/Departments and the Planning Commission visit the States/U.Ts. and see the progress under the 20-Point Programme. Further, Ministry of Welfare have issued guidelines to the States/UTs for adoption of concurrent on-the-spot evaluation of family oriented economic programmes. The Department of Rural Development and Family Welfare have made arrangements for monitoring and evaluation of the programme through establishment of field evaluation units in the country. Certain aspects of the programme are also evaluated by the Programme Evaluation Organisation and other independent research institutions.

(c) and (d). No specific complaint about the correctness of the figures has been received from the backward and interior districts all over the country. However, the Planning Commission had written in August, 1983 to all States/U.Ts to check the veracity of the figures reported and the replies received indicated that the figures reported were correct.

Allotment of Land to Adivasi People Residing in Forest

552. SHRI AMARSINH RATHAWA : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that certain areas e.g. Baroda District in Gujarat are having majority of a Adivasi population and these areas are covered by forest;

(b) whether a large amount is being spent on plantation in tribal areas every year but no fruitful result achieved; and

(c) whether Government propose to allot forest land to adivasi people who are residing in forest for plantation and also give them some remuneration for the protection of plants and later on give them 50 per cent share of tree so that poor people of that area may be rehabilitated ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) Every year a part of the total allocation earmarked against plantation activity in forestry sector is spent in tribal areas. No report of significant failure of such plantations has been received by the Central Government.

(c) Some State Governments like Gujarat, Maharashtra and Madhya Pradesh have adopted beneficiary oriented schemes for tribals inhabiting forests areas and forests fringes. Such schemes have an inbuilt component of payment of subsistence allowance to beneficiaries during the growth period of the trees, and of sharing of usufructs or a percentage of net receipts from the harvested material at maturity.

Expenditure on Mathew Commission

553. SHRI ANAND SINGH : With the Minister of HOME AFFAIRS be pleased to state the expenditure involved in connection with the deliberations of the Mathew Commission appointed in regard to implementation of Punjab Accord ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : It is not possible to indicate the exact amount of expenditure incurred by the Mathew Commission, as some bills are still outstanding. However, the expenditure is not likely to exceed a sum of Rs. 6.00 lakhs, which was allotted to it.

Steps to Cleanse Public Life

554. SHRI ANAND SINGH : Will the Minister of HOME AFFAIRS be pleased to state :